

E. No.13/20

New No.28/20

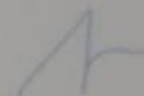
29.05.2020

File is taken up today in view of order bearing no. 10514-10614/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 22.05.2020 passed by the Hon'ble District & Sessions Judge (Hq).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned to 25.09.2020.



(Shish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
29.05.2020

E. No.61/19

New No.430/19

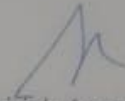
29.05.2020

File is taken up today in view of order bearing no. 10514-10614/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 22.05.2020 passed by the Hon'ble District & Sessions Judge (Hq).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned to 25.09.2020.



(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
29.05.2020